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SLP(Crl.)... 4888 OF 2002  
ITEM No.3

Court No.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Cr1.M.P.No.4888/02 in SLP(Crl.)...../2002

DILAWAR KNAN & ORS.

Petitioner(s)

VERSUS

STATE OF ANDHRA PRADESH

Respondent (s)

(FOR EXEMPTION FROM SURRENDERING AND OFFICE REPORT)

Date : 30/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
(VACATION BENCH)

For Appellant (s)

Mr. Irshad Ahmad, Adv.(NP)

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

None present even on second call.  
List this matter after summer vacation.

.SP1

(Pawan Kumar)  
Court Master

(Prem Prakash)  
Court Master